

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 369 of 96
(OA 328 of 96)

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

UNION OF INDIA & ORS.

VS

BIJOY ROUTH & ORS.

For the applicants : Mr. P. Chatterjee, counsel

For the respondents : None

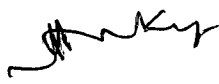
Heard on : 31.7.97

Order on : 31.7.97

O R D E R

A.K. Chatterjee, VC

None appears for the original applicants. The counsel for the applicants in the MA states that the order delivered in OA 328 of 96 ~~was~~ on 28.5.96 has ~~not~~ been implemented ^{but} with some delay. The MA has been filed for extension of time. In such circumstance we allow the extension of time for implementation of the order delivered in OA 328 of 96. *V. till the date on which implementation was made i.e. d* MA is thus disposed of.


MEMBER (A)


VICE-CHAIRMAN